

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 24/2025	State Bank of India Vrs. Mrs. Sandhyarani Satapathy	B.B.Pattanaik	9937590507	NA	24.06.2025	24.06.2025
			C.S. 25/2025	State Bank of India Vrs. Sharmishtha Padhy	B.K.Mohanty	9437203565	NA	26.06.2025	26.06.2025
			I.A. 04/2025	Executive Engineer, TPSODL Vrs. Director of Industries, Cuttack	M.K.Mohapatro	9437187575	NA	24.06.2025	24.06.2025
			E.P. 35/2025	Gupta Power Infrastructure Ltd. Vrs. TP Southern Odisha Distribution Ltd.	Jogeswar Purohit	9437165690	NA	18.06.2025	18.06.2025

			E.P. 36/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Sagar Parida & another	Deepak Kumar Sukla	9437361700	NA	20.06.2025	20.06.2025
			E.P. 37/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. B.Babita Patra	Deepak Kumar Sukla	9437361700	NA	20.06.2025	20.06.2025
			E.P. 38/2025	Sri Satari Appanna Patro Vrs. Sri Kanakala Kora Patro & 02 Others	N.K.K.Pattanaik	9937188828	NA	24.06.2025	24.06.2025
			E.P. 39/2025	M/s. B.B.Traders Vrs. Fortune Metal Ltd. & Others	Jeetendra Kumar Nayak	9778054751	NA	26.06.2025	26.06.2025
			E.P. 40/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Sarasa Cashew & Another	Deepak Kumar Sukla	9437361700	NA	30.06.2025	30.06.2025
			F.D.C.S. 01/2025	Smt. Minati Patro Vrs. Sri Sibaram Dalai @ Siba Dalai & 03 others	Sanjay Kumar Nayak	9937521352	NA	24.06.2025	24.06.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Rev.P. 01/2025	M/s. Vedanta Constructions Pvt. Ltd. Vs. M/s. Brahmani River Pellets Limited & Others	R.N. Debta & Associates	NA	NA	17.06.2025	17.06.2025
			Exe. 23/2025	Sundaram Finance Ltd. Vs. Mahadev Bag & Others	Ashok Kumar Sahoo & Associates	NA	NA	18.06.2025	18.06.2025

			Exe. 24/2025	Shriram Finance Ltd. Vs. Suresh Saha & Others	Ashok Kumar Sahoo & Associates	NA	NA	18.06.2025	18.06.2025
			Exe. 25/2025	Gupta Power Infrastructure Ltd. Vs. TP Western Odisha Distribution Ltd.	S.S. Padhy & Associates	NA	NA	20.06.2025	20.06.2025
			C.S. 08/2025	Federal Bank Ltd. Vs. Mr. Dhaneswar Singh Bariha & Others	Samir Mahapatra	NA	NA	26.06.2025	26.06.2025
			C.S. 09/2025	Federal Bank Ltd. Vs. Mr. Judhisthir Bag & Others	Samir Mahapatra	NA	NA	26.06.2025	26.06.2025
5	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Balangir	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	EX 294/2025	M/s Sundaram Finance Limited Vs Subodh Kumar Choudhury	Sri Rajendra Kumar Sahoo	8328925122	NA	10.06.2025	10.06.2025
			EX 295/2025	M/s Sundaram Finance Limited Vs Nilambar Malik	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 296/2025	M/s Sundaram Finance Limited Vs Susanta Pradhan	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 297/2025	M/s Sundaram Finance Limited Vs Susanta Pradhan	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 298/2025	M/s Sundaram Finance Limited Vs Prabir Kumar Das	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025

			EX 299/2025	M/s Sundaram Finance Limited Vs Saroj Kumar Beura	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 300/2025	M/s Sundaram Finance Limited Vs Gunanidhi Behera	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 301/2025	M/s Sundaram Finance Limited Vs Sharat Das	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 302/2025	M/s Sundaram Finance Limited Vs Deepak Kumar Sahoo	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 303/2025	M/s Sundaram Finance Limited Vs Jagabandhu Samal	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 304/2025	M/s Sundaram Finance Limited Vs Babaji Charan Das	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 305/2025	M/s Sundaram Finance Limited Vs Subrat Kumar Jena	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 306/2025	M/s Sundaram Finance Limited Vs Soumya Ranjan Jena	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 307/2025	M/s Sundaram Finance Limited Vs Sritam Rout	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 308/2025	M/s Sundaram Finance Limited Vs Sweta Kumar Mallick	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 309/2025	M/s Sundaram Finance Limited Vs Kuni Sethy	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			EX 310/2025	M/s Sundaram Finance Limited Vs Pravakar Dash	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025

			EX 311/2025	M/s Sundaram Finance Limited Vs Alekha Mallick	Sri Rajendra Kumar Sahoo	8328925122	NA	18.06.2025	18.06.2025
			MS 182/2025	Janaki Ballabha Samantaray Vs Jyoshnarani Nayak	Sri D.K Kar	9437136016	NA	20.06.2025	20.06.2025
			MS 183/2025	State Bank Of India,Jagatsinghp ur Branch Vs Sumati Sahoo	Sri A.K Kanungo, Sri Ramesh Prasad Lenka	9938011131	NA	25.06.2025	25.06.2025
			IA 7/2025	Marketing Manager, The Fertilizer Corporation Of India Vs L.M.Hati	Sri Chaitanya Mohapatra	7751970100	NA	21.06.2025	21.06.2025
			EX 292/2025	DCB BANK LTD VRS Niranjan Rout & another	Sri U.C. Sethy	9437240826	NA	17.05.2025	17.05.2025
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	S 73/2025	M/s Raxon Strips Ltd. Vrs. M/s.Healcy India Pvt. Ltd.	S.Patra	NA	NA	20.06.2025	20.06.2025

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 156/2025	M/s. S. Lenka Points Pvt. Ltd Vrs Coromandal Engineering Company Ltd	Adv. Subrata Panda	13.03.2025	14.06.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 36/2025	Bank of Baroda Vrs. Samsun Furniture & another.	G.Kar	18.03.2025	17.06.2025
			CS(III) 66/2025	Indian Bank Vrs. Biswajit Maharana	S.K.Dey	30.04.2025	17.07.2025
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S. 03/2025	Bank of India Vs. Chaturbhuja Pande	A.K. Pattanaik	11.02.2025	23.06.2025
			C.S. 04/2025	Bank of India Vs. Biswajit Pandey	A.K. Pattanaik	11.02.2025	23.06.2025
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS-261/2025	State Bank of India, Kendrapara Branch Vrs Resmi Begum	Sri Balaram Panda	19.12.2022	19.05.2025
7.	Civil Judge (Sr. Division) (Commercial Court), Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn(P) No. 77/2025	M/s. Dhanurdhara Champatiray Vrs State of Odisha	Adv. Umesh Ch. Senapati	20.05.2025	23.06.2025
			Exn(P) No. 76/2025	M/s. Dhanurdhara Champatiray Vrs State of Odisha	Adv. Umesh Ch. Senapati	20.05.2025	23.06.2025
			Exn(P) No. 79/2025	M/s. Dhanurdhara Champatiray Vrs State of Odisha	Adv. Umesh Ch. Senapati	20.05.2025	23.06.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 192/2024	Dipti Ranjan Mahapatra Vrs UCO Bank & Others	Adv. J Mohanty	27.09.2024	24.06.2025
			CS 1170/2017	Canara Bank Vrs Arun Kumar Khatei & others	Adv. P.C. Pany	03.08.2017	25.06.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 25/2019 CIS (175/2021)	Bank of India Cuttack Vrs Prabhudatta Mohanthy	Santosh Kumar Behear & Associates Vrs Bibekananda Baisakh & Associates	25.01.2019	19.06.2025
			CS(III) 50/2023	State Bank of India (RASMEC) Cuttack Vrs Amarsh Raj	Subrat Sarangi & Associates	09.05.2023	24.06.2025
			CS(III) 51/2023	State Bank of India (RASMEC) Cuttack Vrs Krushneswar Agency	Subrat Sarangi & Associates	09.05.2023	24.06.2025
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 61/2024	Punjab National Bank Vrs. M/s. Happy Fabrication	Lingaraj Mishra Vrs. P.K.Roy Choudhury	09.09.2024	26.06.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.124/2019	State Bank of India Vs. Babulal Dharua & Others	Aswini Kumar Dash	24.07.2019	20.06.2025
			C.S.16/2024	Bank of Baroda Vs. Mr. Rohan Badhei & Others	Asis Kumar Pattnaik	10.07.2024	24.06.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS 257/2025 (43/20)	State Bank of India, Bandhakata Branch	R. P. Lenka	29.09.2020	21.06.2025

				Vrs Sri Ganesh Behera			
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb(P) No. 40/2018	HAL Housing Committee Vrs A.D. Dwellers Pvt. Ltd	Adv. D. Das Vrs Adv. P.K. Mohanty	23.07.2021	-	19.06.2025	1490 days	Dismissed On Contest	-	-	-
			Arb(P) No. 1/2025	Kalyan Jena & others Vrs Aditya Birla Fashions & Retails Ltd	Adv. Sagarika Sahoo Vrs Adv. N. Barik	10.01.2025	-	19.06.2025	150 days	Allowed On Contest	-	-	-
			Arb(P) No. 02/2025	Kalyan Jena & others Vrs Aditya Birla Fashions & Retails Ltd	Adv. Sagarika Sahoo Vrs Adv. N. Barik	10.01.2025	-	19.06.2025	150 days	Dismissed On Contest	-	-	-
			I.A. 1/2024(Exn. 585/2023)	Adarsh Noble Corporation Ltd. Vrs Indian Oil Corporation Ltd	Adv. U. Ch. Senapati Vrs Adv. Adv. Lingaraj Sarangi	02.12.2023	-	19.06.2025	540 days	Allowed On Contest	-	-	-

			Arb(P) No. 43/2020	M/s. Gulzar Moksh Vrs Union Of India	Adv. Saroj Kumar Padhi Vrs Adv. U.K. Pattanaik	10.06. 2021	-	23.06.2 025	1430 days	Dismissed On Contest	-	-	-
			C.S. No. 221/202 3	Sanjib Swain Vrs State Of Odisha	Adv. L.K. Behera Vrs Adv. D. Swain	31.07. 2023	-	24.06.2 025	730 days	Decreed on Contest	-	-	-
			Arb(P) No. 5/2021	M/s. Rida Infra Pvt. Ltd Vrs S.S.P.P.P. Trust	Adv. S. Dash Vrs Adv. L. Sahoo	19.08. 2019	-	24.06.2 025	2190 days	Allowed On Contest	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 132/ 2023	State Bank of India (RASMEC) Cuttack Vrs Om Sai Medicals & Others	S.Sarangi & Associates Vrs Ranjan Kumar Rout & Associates	19.10. 2023		24.06 .2025	551 Days	Contest		-	-
			CS (III) 46/2024	Bank of India Cuttack Vrs Tebatia Behera	Sri L.Dash & Associates Vrs Santosh Kumar Jena & Associates	22.03. 2024		30.06 .2025	464 Days	Contest			
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 127/24	Manasi Devi Mishra Vs Sandip Kumar Sahu	M.K. Mohapatra Vrs. R.K.Mahapa tra	02.04. 2024	NA	30.06.2 025	01 year 02 months	Contest			U/o.7, R-1 of CPC
			C.S. 482/23	Manasi Devi Mishra Vs Raghunath Sahu	M.K. Mohapatra Vrs. R.K.Mahapa tra	02.12. 2023	NA	30.06.2 025	01 year 06 months	Contest			U/o.7, R-1 of CPC
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.104/ 2021	Union Bank of India Vs Jasika Pattnaik	B. Meher & Associates Vs. B. Pradhan & Associates	31.03. 2021		26.06.2 025	1548 days	Contested			Order- VII, Rule-2 of C.P.C.
5	Civil Judge (Sr. Division) (Commercial	Balangir	CMA-01 of 2024	ICICI Bank -Versus- Sri Jogesh	Plaintiff (Adv): Sri	02.12. 2024	No	18.06.2 025	6 Months 16 Days	Disposed of	N/A	N/A	C.P.C.

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Arbitrat ion No. 03/26 of 2023-25	Chaudhury & Sons Forging Pvt. Ltd. Vrs Steel Authority of India Ltd.	Rajat Ku. Panda & associates (Petitioner)/ S.K.Biswal & associates (O.P)	18.05. 2023	-	30.06.2 025	2 Years 43 days	Contested	-	-	U/s- 9 of Arbitrat ion and concilia tion Act, 1996
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Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2614	Institution-30 <u>Received on transfer-8</u> Total-38	Disposal-08 <u>Transfer-327</u> Total-335	2317	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1725	31	17	1739	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	401	12	02	411	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	395	06	09	392	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Bolangir	283	00	09	274	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	593	22	06	609	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	1197	07	09	1195	
TOTAL			7208	116	387	6937	